

(d) whether the C B I had removed 48 files from the Department in August, 1989, and

(e) if so, on what grounds and the outcome of the investigation made?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a), (d) and (e) Complaints about malpractices and corruption in the Canteen Stores Department (CSD) are occasionally received. If the complaints appear at first sight to merit further enquiry, these are duly gone into. Some such complaints recently received have been entrusted to the Central Bureau of Investigation (CBI) for investigation. In this connection CBI have taken some CSD files for scrutiny. A final Report from the CBI is yet to be received on these complaints. Further action will depend on the outcome of the CBI report.

(b) and (c) Paras 33, 34 and 37 included in the Report of C&AG of India for the year ended 31st March, 1988 No. 2 of 1989 relate to the working of the CSD. In brief, the irregularities commented on in the Audit Report are the following -

- (i) Para 33 — Relates to extra expenditure incurred on purchase of Rum other than of the cheapest variety.
- (ii) Para 34 — Relates to additional expenditure incurred on the purchase of tinned meat.
- (iii) Para 37 — Relates to extra contractual payment in the purchase of egg powder.

As per the normal procedure the reasons why the decisions were taken in each case will be conveyed to the Public Accounts

Committee in due course together with the action proposed to be taken, if any.

[*Translation*]

Defence Industrial Project in Madhya Pradesh

6966. SHRI PHOOL CHAND VERMA: Will the PRIME MINISTER be pleased to state.

(a) whether Government propose to set up a Defence Industrial Project in Madhya Pradesh

(b) if so, the details thereof?

(c) whether the State Government has also made a similar demand, and

(d) if so, when this project is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) There is no such proposal under consideration at present.

(b) Does not arise.

(c) A request was made by the Government of Madhya Pradesh for setting up of an Ordnance Factory in the State. However, the Government have now decided not to set up any new Ordnance Factory for the present.

(d) Does not arise.

20 — Point Programme in Uttar Pradesh

6967. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether implementation of 20— Point Programme in Uttar Pradesh has been reviewed.

(b) if so, the details thereof, Point-wise;

(c) if so, the amount allocated to Uttar